No. 10/57/2017-NCLT (Pt-IV)/ NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: **65** March, 2021

OFFICE MEMORANDUM

Subject: Engagement of retired government officers/officials purely on contractual assignment as Deputy Registrar, Assistant Registrar and Court Officer in National Company Law Tribunal Benches.

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Applications are invited from retired government officers/officials possessing Degree in Law for engagement to the position of Deputy Registrar, Assistant Registrar and Court Officer purely on contractual assignment in National Company Law Tribunal (NCLT) for filling up existing/future vacancies at Delhi, Ahmedabad, Indore, Allahabad, Bengaluru, Chandigarh, Chennai, Cuttack, Guwahati, Hyderabad, Amaravati, Jaipur, Kochi, Kolkata and Mumbai Benches.

- 2. For applying to the posts, the retired government officers/officials should not have attained the age of 62 years on the date of the application. Preference will be given to persons having prior experience in court/tribunal. In case of deserving candidates, age relaxation could be considered.
- 3. The maximum age limit for engagement of retired government officers/officials shall be 65 years.
- 4. Other terms and conditions of the contractual assignment shall be as under:-
 - (i) The period of contract initially will be for one year or till further orders, whichever is earlier. Engagement on contractual basis will be subject to satisfactory performance and it can be terminated by the Tribunal at any time without assigning any reason whatsoever. However, the candidates engaged on contractual assignment will have the option to give up their assignment by giving one month's advance written notice.
 - (ii) The contractual assignment shall not confer any right or claim to any regularization or continuance in service.
 - (iii) Consolidated remuneration per month for the posts shall be as under:-

| Sl. No. | Name of the Post | Remuneration (per month) |
|---------|---------------------|--------------------------|
| 1. | Deputy Registrar | Rs.60,000/- |
| 2. | Assistant Registrar | Rs.55,000/- |
| 3. | Court Officer | Rs.45,000/- |

(iv) The candidates engaged on contractual assignment shall not be entitled for HRA, DA, residential accommodation or any other allowance.

- (v) The candidates engaged on contractual assignment will not be entitled to any kind of regular leave except casual leave on pro-rata basis. They will not leave the station without prior permission of the Competent Authority.
- (vi) Their working days and working hours shall be same as are applicable to other serving officers and employees of the Tribunal. However, depending upon the need and requirement, they will be liable to work beyond office hours and even on Saturdays, Sundays and other holidays without payment of any extra remuneration.
- 5. The interested eligible candidates who are willing to serve in the NCLT Benches may submit their applications on the attached prescribed format to the following address:-

The Assistant Registrar (Admin), National Company Law Tribunal, Room No. 618, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110003 [Email: admn@nclt.gov.in]

- 6. There is no last date for receipt of applications. Those who have applied in response to our earlier advertisement dated 30.09.2020 need not apply. Applications which are incomplete, unsigned and not on the prescribed format will not be considered.
- 7. No TA/DA will be admissible for appearing in the interview.
- 8. No supporting documents need be attached with the application at this stage. The candidates who are called for interview will be required to submit at that stage self-attested copies of certificates and testimonials in support of date of birth, educational qualifications, experience, retirement, etc., and show the originals thereof for verification.
- 9. The candidature will be liable to be rejected at any stage if the information furnished in the application form is found incorrect on subsequent verification, and if engaged, the contractual assignment will be liable to be terminated forthwith.

(Dr. Uttam Kumar Pahari]

Joint Registrar, NCLT, New Delhi

Email: admn@nclt.gov.in; Tel: 011-24363667

FORMAT OF APPLICATION FOR ENGAGEMENT AS <u>DEPUTY REGISTRAR/ASSISTANT REGISTRAR/COURT OFFICER</u> PURELY ON CONTRACTUAL ASSIGNMENT IN NATIONAL COMPANY LAW TRIBUNAL

| × | | | Paste here self- attested recent coloured passport size photograph. |
|-----|--|----|--|
| 1. | Post applied for [separate application be submitted for each post, if applying for more than one post] | z. | |
| 2. | Bench for which applied | | |
| | [separate application be submitted for each bench] | | |
| 3. | Name in Full (IN CAPITAL LETTERS) | | |
| 4. | Father's Name | | |
| 5. | Date of Birth | - | |
| 6. | Date of Retirement | | |
| 7. | Post and the office/ department from which retired. | | |
| 8. | PPO No. | | |
| 9. | Marital Status [Married/Unmarried] | | |
| 10. | Whether SC/ST/OBC/PWD etc. If yes, state. | | |
| 11. | Correspondence Address | | |
| 12. | Permanent Address | | |

| 13. | Telephone/Mobile 1 (Mobile number at mandatory) | | | | | | | | |
|----------------|---|-------------------------------------|---|------------------------------------|-------------------------------|-----------------------------|--|--|--|
| 14. | Present occupation, | if any. | | | | 9 | | | |
| 15. | Educational Qualifications: | | | | | | | | |
| | Degree | | Year of Passing | Percentage of Marks Obtained | Academic Distinction, if any. | Subject(s)/ Specialization. | | | |
| | | | | | | | | | |
| 16. | Details of employn | nent till retirement Designation of | | Period o | f service | Nature of duty/ | | | |
| | address of the employer | the post held. | with grade pay, if any / remuneration drawn. | From To | | experience. | | | |
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| 17. | service. | | | | | | | | |
| | ote: No supporting d | | | | | | | | |
| Place Date: | : | | | | | | | | |